

LUNGLEI DISTRICT FOOTBALL ASSOCIATION
(Affiliated to Mizoram Football Association)



Honorary Secretary

MB : 9436621908

No.LDFA Gen 1 2018-21 22/19

Dated Lunglei, the 12th Oct, 2019

To,
Mr. R.S. Sharma,
Chairman, TRAI
Mahanagar Doorsanchar Bhawan
Jawaharlal Nehru Marg,
New Delhi- 110 002

Subject: attempt to continue IUC by TRAI

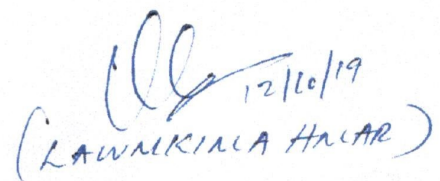
For TRAI consumer welfare should be its first priority. However continuation of IUC will only ensure hefty profits for telecom companies without caring for upgradation of technology, connecting poorest citizens of India etc. Maximization of industry profits can not be the priority.

To continue with IUC would be patently anti-consumer as burden of this subsidy has to be borne ultimately by the consumers only. TRAI should not establish a regime which taxes the consumers in form of IUC for subsidizing and supporting telecom operators.

It is not understood that why should consumers paying 4G tariffs, wherein voice is in form of data packets and costs nothing should still be compelled to pay IUC. It amounts to day light robbery.

We request TRAI to let telecom payment system progress as per the defined roadmap of phasing out of IUC so that consumers can take benefit of lower telecom tariffs.

Yours,


(LAWMIKIA HUALAR)

Honorary Secretary
Lunglei District Football Association